

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:604

ANSWERED ON:26.11.2014

INSURANCE COVER FOR DAMAGE CAUSED BY ANIMALS

Dubey Shri Satish Chandra;Sigriwal Shri Janardan Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any proposal under the consideration of the Government to provide insurance cover for the damages caused by wild animals;
- (b) if so, the details thereof;
- (c) whether the insurance cover is proposed to be uniformly implemented across the country; and
- (d) if so, the details of the progress made in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) No, Sir. There is no proposal under the consideration of the Ministry for providing insurance cover against the damage caused by wild animals. However, the Ministry has issued guidelines for payment of ex-gratia relief to the victims of depredation by wild animals.

(c) (d) Does not arise.